

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

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ORDERS OF THE BENCH

Date of Order: 27.08.2012

OA No. 405/2010

None present for the applicant.

Mr. Mukesh Agarwal, counsel for respondents.

Even in the second round, nobody appeared on behalf of the applicant. It appears that the applicant is not interested to prosecute the Original Application. Therefore, the Original Application stands dismissed in default for non-prosecution on behalf of the applicant.

Anil Kumar
(ANIL KUMAR)
MEMBER (A)

K. S. Rathore
(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat